

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.506 OF 1999.

DATE OF ORDER:6-5-1999.

BETWEEN:

- | | |
|----------------------|--------------------|
| 1. K.Babu. | 7. G.Naveen Kumar. |
| 2. K.Venkatamma. | 8. G.Kamamma. |
| 3. Syed Saleem. | 9. V.Anasuya. |
| 4. S.Rajender Singh. | 10. Anand. |
| 5. D.Bajrang. | 11. P.Srinivas. |
| 6. G.Ramulamm. | 12. Syed Akhtar. |

.....Applicants

a n d

1. Union of India, rep. by the
Director General, Department of Posts,
New Delhi-110 001.
2. ~~The~~ The Chief Postmaster General,
Andhra Pradesh Circle,
Hyderabad-500 001.
3. The Sr.Suptd. of Post Offices,
Hyderabad South East Division,
Hyderabad-500 027.

.....Respondents

COUNSEL FOR THE APPLICANTS :: Mr.S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS :: Mr.V.Rajeshwara Rao

CORAM:

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (A))

Heard Mr.S.Ramakrishna Rao, learned Counsel for
the Applicant and Mr.V.Rajeshwara Rao, learned Standing
Counsel for the Respondents.

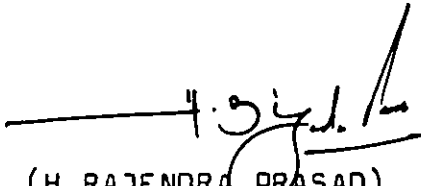
Jai

.....2

2. The issues raised in this OA have already been adjudicated in OA.No.125 of 1999 and Batch, disposed of on 29-4-1999. It would not, therefore, be necessary for going into the entire gamut of facts once again. The Orders and Directions passed in the said OAs may be followed in this case as well.

3. Thus the OA is disposed of.


(B.S. JAI PARAMESHWAR)
6/5/99
MEMBER (JUDL)


(H. RAJENDRA PRASAD)
MEMBER (ADMN)

DATED: this the 6th day of May, 1999

Dictated to steno in the Open Court

DSN

Prd
7-5-99

COPY TO:-

1. HDHND

2. HHRD M(A)

3. HBSJP M(J)

4. D.R.(A)

5. SPARE

6 Advocate

IST AND IIND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER:

ORDER / JUDGEMENT

MA./RA./CP No.

in
OA. No. 586/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIVE DESPATCH

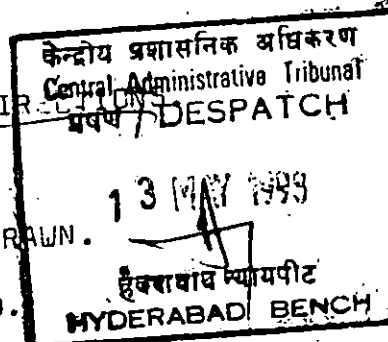
DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR



8 (E. & M.) G. N. S.